

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO. 641**

TO BE ANSWERED ON THE 19TH DECEMBER, 2017/ AGRAHAYANA 28, 1939 (SAKA)

CGHS FACILITIES TO EX-CAPF PERSONNEL

641. SHRI N.K. PREMACHANDRAN:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Government proposes to extend the pay, benefits and other welfare facilities of military personnel to the Central Armed Police Forces (CAPF) including CRPF, ITBP, Assam Rifles, SSB and CISF;

(b) if so, the details thereof and if not, the reasons therefor;

(c) whether the Government proposes to provide CGHS facility to exCAPF personnel in all districts and if so, the details thereof;

(d) whether the Government proposes to increase the treatment benefit to the ex-CAPF personnel those who are not members in CGHS and if so, the details thereof;

(e) whether the Government proposes to establish parasainik welfare board in all districts and if so, the details thereof; and

(f) whether the Government proposes to introduce a system for extending more benefits to ex-CAPF personnel in cooperation with the State Governments and if so, the details thereof?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI KIREN RIJIJU)**

(a) & (b): Service conditions of Central Armed Police Forces (CAPFs) and Defense Forces are governed by different set of Rules and not comparable on a one to one basis .

(c) & (d): CGHS facilities are available in 27 cities for employees of Central Govt. including Ex-CAPF personnel. There is also provision for fixed medical allowance @ Rs. 1000 per month or coverage of composite hospital facility of CAPF for those who do not opt for CGHS.

(e): Welfare and Rehabilitation Board (WARB) has been established and WARB further detailed State Welfare Officer (SWO) and District Welfare Officer (DWO) in States/UTs to look after the welfare and rehabilitation requirement of retired CAPFs personnel and their families including disabled personnel.

(f): The Central Govt have requested all States/UTs Government to extend suitable benefits to Ex-CAPFs personnel on the lines of the benefits extended by the States/UTs Government to Ex-Servicemen of Defence Forces.
